

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

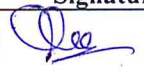
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 48/97/HDB/2017
NAME OF THE COMPANY	Swarnaandhra IJMII Integrated Township Development Company Private Limited and others
NAME OF THE PETITIONER(S)	Swarnaandhra IJMII Integrated Limited
NAME OF THE RESPONDENT(S)	Swarnaandhra IJMII Integrated Township Development Company Private Limited and others
UNDER SECTION	97

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VIVEK GANESH	Advocate	lgcassociates14@gmail.com 9495968289	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
J. Prabhakar Rekha Kumari	Advocate	rekhaattorney@gmail.com 9849806576	

Heard Shri Vivek Ganesh, Learned Counsel for the Petitioner and Ms. Rekha Kumari and Shri J. Prabhakar, Learned Counsels for the Respondent.

The Learned Counsel for the Respondents 2-3 submit that she has already filed her reply on behalf of R-2 and filing her reply on behalf of R-3 by 25.10.2017. Post the case for final hearing on 25.10.2017.



Member (T)

bm



Member (J)